

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 32704/2019

(Arising out of impugned final judgment and order dated 26-10-2017 in WC No. 40715/2008 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

GOPAL & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.150338/2019-CONDONATION OF DELAY IN FILING and IA No.150339/2019-EXEMPTION FROM FILING O.T.

IA No. 150338/2019 - CONDONATION OF DELAY IN FILING

IA No. 150339/2019 - EXEMPTION FROM FILING O.T.)

Date : 20-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. V. Shekhar, Sr. Adv.
 Mr. Manoj K. Mishra, Adv.
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashwan Mishra, Adv.
 Mr. Kamlendra Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel appearing on behalf of the petitioner-State of U.P., list the matter after four weeks.

(MADHU BALA)
COURT MASTER (SH)

(BEENA JOLLY)
BRANCH OFFICER